

ITEM NO.1

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1288/2025

JOGRAJ & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA NO. 86572/2026 IS LISTED UNDER THIS ITEM]
IA No. 86572/2026 - GRANT OF BAIL

Date : 07-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) :

Mr. Rahul Singh Chauhan, Adv.
Mr. Muddam Thirupathi Reddy, AOR
Mr. Nimmakayala Venkata Prem Kumar, Adv.
Mr. B. Chennaiah, Adv.
Mr. R. Mangulal, Adv.

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Mr. Ajai Singh, Adv.
Mr. Shakti Singh, Adv.
Ms. Anshul, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the I.A NO. 86572/2026 along with main matter in due
course.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)